NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2016

NAME OF THE PARTIES: M/s. Ace Oilfield Supply Inc. & Anr.

M/s. Oil Tools International Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S No	NAME	DESIGNATION	SIGNATURE
	Anubha	. 0 1 0 4 1	er Onners Ligh
2)	Adv. Rahm	1 Chitris Vidya Nair Advocate ondert No.5	Verya Nasar
3] Malo	to Fratham Reduct A reguith Mr. Refratham	Jarichania Sr. Advocate P.B. Colabawalla Coursel esh Kamat Coursel	Vannel
M	b. Anshul	Bhatt es	
	Anshul Bh		Plus

Order

CP. No. 44/397-398/NCLT/MB/MAH/2015

For this Bench today has come to know that R-1 to 4 filed additional affidavit enclosing some additional documents, this Bench hereby directs the Petitioner side to file reply, as requested by the petitioner, by tomorrow i.e. 19.08.2016. The continuation of submissions by the Respondents' side will be taken up after completion of the pleadings with respect to this additional affidavit filed by R-1 to 4.

After the above direction has been given to the petitioner another disclosure has come out that the Petitioner also filed an additional affidavit on 21.04.2016, in which above, the Respondents' side is at liberty to file reply, if any, by tomorrow.

List this matter on 19.08.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 18th August, 2016.